

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3078(H)
TO BE ANSWERED ON 05th DECEMBER, 2016

IRREGULARITIES IN EXPORT OF SPICES

3078(H). SHRI KAUSHALENDRA KUMAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether irregularities by big traders have been reported in the exports of spices especially in exports of turmeric powder, dry ginger, coriander, salt and pepper;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether this is likely to lead to scarcity and rise in prices of the said spices in the market and hoarders are likely to take advantage of this situation and if so, the details thereof along with the remedial measures taken in this regard; and
- (d) whether the said spices are likely to return to Indian Market through imports and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b): No specific report of irregularities especially in export of turmeric powder, dry ginger, coriander, salt and pepper by big traders has been received. However, government regularly monitors through the Spices Board, the quality of spices and trade related issues in order to ensure that the interests of the producers and exporters of Indian spices are protected.

(c) : Question does not arise.

(d) No instance of such return of spices through imports has been reported. India imports certain spices of specific grades and quality for the purpose of processing, value-addition and re-export. Strict control is exercised on the quality of such imports under the relevant rules and regulations.
